Dear Sh. Garg,

In February 2014, the Authority had constituted a Steering Committee consisting of senior officers of TRAI and representatives of all the TSPs to frame the guidelines on spectrum sharing. On the basis of deliberations in the Steering Committee and its own analysis, the Authority has finalized its recommendations on 'Guidelines on Spectrum Sharing'.

2. These guidelines are forwarded to the Government as Recommendations of the Authority in terms of Section 11 (1) (a) of the TRAI Act, 1997, as amended.

3. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with approval of the Authority.

Encl: as above

(Sudhir Gupta)

Shri Rakesh Garg,
Secretary,
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